

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 69 of 2014**

**Dated : 26<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Kondapalli Power Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**... Respondent(s)**

**Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.**  
**Mr. Vishal Anand**  
**Ms. Divya Chaturvedi**

**Counsel for the Respondent(s) : Mr. M.G.Ramachandran**  
**Ms. Swagatika Sahoo for R-2**  
**Mr. Anand K. Ganesan R-8 & R-61**  
**Mr. Suraj Singh for**  
**Mr. Pradeep Misra for R-48 & R-50**

**ORDER**

We have heard the learned Senior Counsel for the Appellant for some time.

Post the matter for further submissions on **11.09.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/kt